

**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 02.01.2020

**PRIORITY CAUSE LIST – 1**

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala  
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 389/BB/2019	For admission	Sec 7 of I&B code 2016	M/s Skylark Ithaca Buyers Welfare Association	Joshua H Samuel, Advocate	M/s Skylark Mansions Pvt Ltd	Prashant Kumar & Lubna Fairoze

ADVOCATE FOR PETITIONER/s:

Joshua Samuel, Adv  
Christopher, Adv  
for J Hudson Samuel & Partners, Advocates

ADVOCATE FOR RESPONDENT/s:

LUBNA FAIROZE  
**ORDER**  
LUBNA FAIROZE.

Heard Shri Joshua Samuel along with Christopher, learned Counsel for the Petitioner and Ms. Lubna Fairoze, learned Counsel for the Respondent.

Ms. Lubna Fairoze, learned Counsel for the Respondent undertakes to file vakalath and requests time. The learned Counsel for the Respondent is directed to file reply well before the next date of hearing. Post the case on **23.01.2020**.



**MEMBER (T)**



**MEMBER (J)**